

Train at Kamtaul station is being demanded by large section of people;

(b) whether, in the interest of local travelling passenger and pilgrims historical places like Gautam Kund, Ahilyasthan etc. the stoppage of this train at Kamtaul is necessary;

(c) whether it is proposed to provide a halt of this train at Kamtaul (under Samastipur Division of North Eastern Railway); and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) No.

(d) Number of passengers travelling Ex-Kamtaul to Bachhwara, Hajipur, Sonpur and Mahendrughat is too meagre to justify stoppage of 77Up/78Dn Narkatiaganj-Darbhanga-Palezghat Express at Kamtaul station.

Railway Quarters for Class IV Employees

2376. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Railway Quarters for class IV employees in Delhi and New Delhi colonies.

(b) whether it is a fact that in most of the quarters, ceiling fans have not been provided although it was decided three years back to provide fans; and

(c) if so, when the fans are likely to be provided in all the quarters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The total number of railway quarters for Class IV employees in Delhi and New Delhi is 4319.

(b) So far 1064 quarters have been provided with ceiling fans in Delhi and New Delhi Railway colonies.

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(c) It is not possible to indicate a firm date in respect of provision of fans in the remaining quarters since this will depend on availability of funds vis-a-vis requirement thereof for this work over the entire Northern Railway including Delhi/New Delhi area.

Conversion of Samastipur-Darbhanga Line

2377. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 145 on the 27th November, 1980 regarding New Muzaffarpur-Darbhanga line and the discussion thereon held on the 5th December, 1980 and state:

(a) what are the specific proposals and time schedule for the opening of new railway lines and conversion of metre gauge into broad gauge lines in Bihar for 1980;

(b) whether exact time schedule has been finalised for the conversion of Samastipur-Darbhanga into broad gauge and construction of new Sakri-Hasanpur line;

(c) if so, the details thereabout;

(d) if not, the reasons therefor;

(e) whether he has made several announcements about development of railway lines, stations, regional office etc. while on tour in Bihar; and

(f) if so, the details thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The gauge conversion work from Sonpur to Chhapra has already been completed and opened to traffic on 5th February, 1981.

(b) No. Due to constraint on resources.

(c) and (d) Do not arise.

(e) and (f) The following new surveys have been included in the

budget for 1981-82 for development of Bihar:—

1. Preliminary engineering-cum-traffic survey for a new BG link from Deogarh to Dumka via Basukinith (83 kms.).

2. Preliminary Engineering-cum-traffic survey for a new BG link from Ranchi to Hazaribagh Town to Hazaribagh Road to Giridih (223 kms.).

3. Preliminary engineering-cum-traffic survey for Lalmitia to Khalgaon (26 kms.).

4. Preliminary engineering-cum-traffic survey for a new BG line from Madhupur to Dumka.

5. Engineering-cum-traffic survey for doubling between Sainthia and Khana (65 kms.)

6. Engineering-cum-traffic survey in connection with a proposed rail bridge across River Ganga near Patna.

7. Preliminary engineering-cum-traffic survey for a new BG rail link from Muzaffarpur to Sitamarhi (60 kms.).

Sakri-Hasanpur Line

2378. SHRI BHOGEN德拉 JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1498 on the 27th November, 1980 regarding Sakri-Hasanpur line and state:

(a) whether the revised estimates for construction of new Sakri-Hasanpur line have since been received and sanctioned;

(b) if so, the details thereabout;

(c) if not, the reasons therefor; and

(d) whether cost of earthwork for the above project has already been met by the Government of Bihar?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) Updated engineering estimate for construction of this line is expected to be received shortly and N. E. Railway will undertake construction after sanction to the same.

(d) The Bihar Government has only offered land free of cost for this project.

Allowing Care to Operate in India

2379. SHRI JYOTRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) to what extent the Minister of external Affairs was connected in the matter of bringing or allowing CARE to operate in India and whether at any time any message or directive was conveyed or communicated by the Prime Minister or anybody in the Ministry of External Affairs to the Editors of Indian Express, Statesmen or any other paper suggesting stoppage of coverage or reporting of the Court proceedings pending against CARE in a Delhi Court;

(b) whether the Government of India entered into any agreement/ agreements with U.S. Government in respect of rights and obligations regarding PL-480 donated foodgrains and their distribution and the connected activities or operation of U. S. voluntary Agencies?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) (a) CARE, a US based non-profit voluntary organisation functioning in several countries of the world, operates in India under the Indo-CARE Agreement of 6th March, 1950 which was signed on behalf of the Government of India by the Secretary in the Ministry of External Affairs.

No suggestion has been made to the press regarding any pending case against CARE in a Delhi Court.